

[16 December, RAJYA SABHA
2002]

- II. (a) Eighteenth Annual Report and Accounts of the Council for Leather Exports, Chennai, for the year 2001-2002, together with the Auditors Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 6849/02]

Report and Accounts (2001-2002) of various Port Trusts

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI SU. THIRUNAVUKKARASAR) : Sir, I lay on the Table :-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Annual Report and Accounts of the Hooghly Dock and Port Engineers Limited, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 6352/02]

(2) A copy each (in English and Hindi) of the following papers, under section 106 of the Major Port Trusts Act, 1963:

- (i) (a) Hundred and Twenty-third Annual Administration Report of the Mumbai Port Trust, Mumbai. for the year 2001-2002.
- (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6716/02]
- (ii) (a) Annual Administration Report of the Jawaharlal Nehru Port Trust, Mumbai, for the year 2001-2002.
- (b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6715/02]

- (iii) (a) Annual Administration Report of the Kandla Port Trust, Kandla, for the year 2001 -2002.
(b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6719/02]
- (iv) (a) Annual Administration Report of the Cochin Port Trust, Cochin, for the year 2001 -2002,
(b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6717/02]
- (v) (a) Annual Administration Report of the New Mangalore Port Trust, New Mangalore, for the year 2001 -2002.
(b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6713/02]
- (vi) (a) Annual Administration Report of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2001-2002.
(b) Review by Government on the working of the above Port Trust, placed in Library. See No. L.T. 6720/02]
- (vii) (a) Annual Administration Report of the Paradip Port Trust, Paradip, for the year 2001-2002.
(b) Review by Government on the working of the above Port Trust. [Placed in Library. See No. L.T. 6721/02]

III. A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:

- (i) (a) Annual Accounts of the Mumbai Port Trust, Mumbai, for the year 2001 -2002, and the Audit Report thereon.
(b) Review by Government of the Annual Accounts. [Placed in Library. See No. L.T. 6727/02]

[16 December,
2002]

RAJYA
SABHA

- (ii) (a) Annual Accounts of the Kandla Port Trust, Kandla, for the year 2001 -2002, and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts.
[Placed in Library. See No. L.T. 6726/02]
- (iii) (a) Annual Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2001-2002, and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts.
[Placed in Library. See No. L.T. 6725/02]
- (iv) (a) Annual Accounts of the Mormugao Port Trust, Goa, for the year 2001-2002, and the Audit Report thereon.
- (b) Review by Government of the Annual Accounts.
[Placed in Library. See No. L.T. 6728/02]

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY,
ENVIRONMENT AND FORESTS**

SHRI C.RAMACHANDRAIAH (Andhra Pradesh) : Sir, I present the following Reports (in English and Hindi) of the Department-Related Parliamentary Standing Committee on Science and Technology, Environment and Forests : -

- (i) One Hundred-sixth Report on Action Taken by the Department of Science and Technology on the recommendations/observations contained in the One Hundred-second Report of the Committee on Demands for Grants (2002-2003) of the Department of Science and Technology.
- (ii) One Hundred-seventh Report on Action Taken by the Department of Ocean Development on the recommendations/observations contained in the One Hundred-first Report of the Committee on